

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2017  
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi  
NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	HEMA SRINIVASAN MOHAMED JAVED SHERIF SUSHMITA UDAYSHANKAR	COUNSELS FOR R2 TO R11	
2	A.G. SATHYA NARAYANA A.M. SAIDHARAM	COUNSEL FOR PETITIONER	
3	S.P. MURALI KRISHNAN (S.P. MURALI KRISHNAN)	Counsel for Respondent R12 to 22	

ORDER

Counsel for the Petitioner is present. Counsel for R1 to R9 is present. R12 to R22 filed Vakalat today. Counsel representing R1 to R9 requests time to file Vakalat for R10 and R11 also. At request, time is enlarged for filing Vakalat for R10 and R11 and also for filing counter by all the Respondents. Put up on 21.4.2017 at 10.30 A. M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)